

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-68-2020**

Nekheta Fernandes

... Petitioner

Versus

State of Goa & Ors.

... Respondents

Ms. H. Gopi, Advocate for the Petitioner.

Ms. S. Mordekar, Additional Government Advocate for the Respondents
No.1 & 2.Shri J.E. Coelho Pereira, Senior Advocate with Shri Sagar Rivankar,
Advocate for the Respondents No.3,4 & 5.**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 11th August 2020****P.C. :**

The petitioner's counsel seeks two weeks' time though the respondents' counsel protest.

2. Post the matter on 25.08.2020.

DAMA SESHADRI NAIDU, J.

NH